

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : DBS Bank India Ltd
Vs
Gonglu Agro Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/61(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA/1092(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Jayanth Viswanathan for the Applicant /
Liquidator.

This application has been filed seeking substitution of RP by the
Liquidator in IA(IBC)/309(CHE)2023.

IA(IBC)/309(CHE)2023 is an application earlier moved by the RP under
Section 66 of IBC, 2016. Since the liquidation has been ordered, we allow the
substitution and substitute the Liquidator in place of RP.

Amended Memo of parties be filed in IA(IBC)/309(CHE)2023.

IA/1092(CHE)/2024 is **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)